

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-2492/2017

New Delhi this the 09th day of August, 2017

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh. Raj Vir Sharma, Member (J)**

Sunil Saini,
S/o Sh. Murari Lal Saini,
R/o House No. 1718, Sector-4,
Kurukshetra, Haryana,
Age – 33 years.

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Applicant

(By Advocate : Sh. Dhruv Gautam)

Versus

1. Delhi Subordinate Services Selection Board,
Through its Chairman,
FC-18, Institutional Area, Karkardooma,
Delhi-110092.
2. The Controller of Examination,
Delhi Subordinate Services Selection Board,
FC-18, Institutional Area, Karkardooma,
Delhi-110092.
3. The Government of NCT of Delhi,
Through the Secretary,
Directorate of Education,
Old Sectt., Delhi.

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Respondents

(through Sh. R.K. Sharma

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

Learned counsel for the applicant seeks to withdraw this OA with liberty to file a better OA.

2. Accordingly, this OA is dismissed as withdrawn with liberty as aforesaid.

**(Raj Vir Sharma)
Member (J)**

**(Shekhar Agarwal)
Member (A)**

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